

where overhead water reservoirs, lifts and other services are provided, the maximum height permissible for residential group housing blocks is 36.58 Metres (120 feet).

(b) and (c) In these categories the only exception has been reported by Municipal Corporation of Delhi who have sanctioned building plan for 110 bedded G.B. Pant Hospital Block, New Delhi with the height of 103 feet in consultation with the Delhi Urban Arts Commission, New Delhi.

Penalty for Breach in Bhakra Canal

1159. SHRI CHIRANJI LAL SHARMA : Will the Minister of IRRIGATION be pleased to state :

(a) the length of the cut in the Bhakra Canal by the terrorists in Punjab in the beginning of June, 1984 ; and

(b) whether any punitive/penalty has been imposed or proposed to be imposed on the people of the area near about this cut ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b) The breach in the Bhakra Main Line which occurred on 6th June, 1984 is reported to have damaged Canal bank and the lining in a length of about 1600 ft. The Government of Punjab have reported that the causes of the breach are still under investigation.

Expenditure of Goat Research Institute

1160. SHRI R. L. P. VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Goat Research Institute expenditure exceeded 1983-84 budget allocations under other charges upto December, 1983 itself, both under Plan and Non-plan funds ; if so, justification

with preventive action ICAR Headquarters, Finance and Associated Financed had taken ;

(b) whether this trend has continued at Goat Institute from 1979-80 and if so, the sanctioned vis-a-vis actually utilized amounts, separately, under Plan and Non-plan funds for establishment, works, equipment, other charges, year-wise sub-headwise from 1979-80 to 1983-84 with justifications where excess occurred ;

(c) category-wise staff, number of animals, age-wise, sex-wise and genetic-group-wise existing on 1 April, 1984 and 1 July, 1984 vis-a-vis those targetted ; and

(d) whether Government are satisfied with the performance ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

National Seeds Corporation Plant to Distribute Hybrid Seeds for Kharif Season

1161. SHRI B. V. DESAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Seeds Corporation has planned to distribute hybrid seeds of paddy and other cereals for the kharif season ;

(b) whether NSC and the Pantnagar seeds establishments are the only two major agencies for inter-State sale and distribution of seeds ;

(c) whether needs of the States are supposed to be met by their respective seeds corporations ;

(d) whether the NSC has distributed hybrid seeds of paddy and other cereals

to the States during May and June 1984 ; and

(e) if so, the total quantity supplied to each State and to what extent this has helped in the better production during kharif season this year ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) The National Seeds Corporation have no plan to distribute hybrid seeds of paddy. However, they have distributed hybrid and composite seeds of maize, jowar and bajra during Kharif '84.

(b) National Seeds Corporation and

Uttar Pradesh Seeds & Trai Development Corporation are 2 major agencies for inter-State sale and distribution of seeds. The other agencies are State Farms Corporation of India and State Seeds Corporations.

(c) The State Seeds Corporations are supposed to meet major percentage of the seed requirement of respective States.

(d) NSC did not distribute any hybrid seed of paddy during May and June, 1984. However, during the same period, they distributed following quantities of hybrid and composites seeds of maize, jowar and bajra :

(figures in quintals)

Name of cereal	Quantity distributed
Maize	22006
Jowar	23744
Bajra	12094

(e) The estimated statewide supply of seeds by NSC during Kharif '84 is indicated in the Statement attached. The use of these certified seeds will definitely contribute in increasing agricultural production. However, the

extent of increase will not only depend on seeds but also on weather conditions, availability of other inputs, like, fertilizers, irrigation, pesticides, credit etc.

Statement

Statement Showing the Quantity of Different Hybrid, Cereals and Paddy Certified Seed Planned for Supply in the Different States During Kharif, 1984

(qty. in qtls.)

S. No.	Name of State	Hybrid maize	Hybrid jowar	Hybrid bajra	Paddy
1	2	3	4	5	6
1.	Uttar Pradesh	425	—	1821	500
2.	Haryana	—	—	2998	—

1	2	3	4	5	6
3.	Punjab	30	—	—	—
4.	Delhi	250	1	1000	150
5.	Himachal Pradesh	72	—	—	—
6.	Jammu & Kashmir	1580	—	200	—
7.	Madhya Pradesh	2689	1666	388	251
8.	Gujarat	695	213	165	417
9.	Rajasthan	600	1460	3482	—
10.	Maharashtra	1000	16670	500	500
11.	Bihar	10000	—	—	8000
12.	Orissa	420	—	—	410
13.	West Bengal	340	—	—	10,000
14.	Sikkim	200	—	—	—
15.	Meghalaya	225	—	—	—
16.	Assam	1300	—	—	18,000
17.	Manipur	200	—	—	—
18.	Tripura	210	—	—	—
19.	Nagaland	250	—	—	—
20.	Arunachal Pradesh	200	—	—	200
21.	Andaman & Nicobar Islands	—	—	—	600
22.	Tamil Nadu	365	1500	1000	2000
23.	Andhra Pradesh	500	—	100	—
24.	Karnataka	455	2234	440	—
25.	Kerala	—	—	—	1700
26.	Pondicherry	—	—	—	121
Total		22006	23744	12094	42849